

SHRI MOOL CHAND DAGA : Tell me whether the connections so provided have been disconnected or not ?

SHRI RAM NIWAS MIRDHA : Telephone connections of the above-mentioned 32 persons were disconnected immediately and a letter was issued to them asking them how did they manage to get the connection and when did they apply for a telephone connection. Some of them did not turn up at all to explain how all this happened. Who are the people having links with the departmental officials would be known only from the C.B.I. inquiry.

SHRI RAM NAGINA MISHRA : What are their names ?

SHRI RAM NIWAS MIRDHA : Names would be known after the inquiry.

[English]

SHRI AMAL DATTA : Sir, I was astonished to learn from the newspapers that on MPs forged letters, these priorities for telephone connection have been given. In my case, I find that even on my genuine letters, no priorities are given. I was astounded and I feel that probably the Telephone Department is not following a uniform policy everywhere. Whereas in Delhi, such priorities are in vogue, in Calcutta no such priorities are given. This is my only experience. Will the Minister kindly clarify ?

SHRI RAM NIWAS MIRDHA : The hon. Members write a number of letters for giving out of turn allocation and we respectfully try to accommodate them as far as possible. Sometimes when we ask them whether they wrote this, they do not even remember whether they have written it or not ! The genuine cases which are really serious are always taken with great consideration and respect and we try to accommodate them.

[Translation]

SHRI RAM NAGINA MISHRA : We only want to know the names from the hon. Minister. Do tell their names..... (Interruptions).

MR. SPEAKER : The names will be known only after the inquiry..... (Interruptions).

SHRI RAM NIWAS MIRDHA : We shall come to know about the names only after the inquiry..... (Interruptions).

SHRI RAM PYARE PANIKA : Do tell the names..... (Interruptions).

MR. SPEAKER : Not before the inquiry.

[English]

#### Development of Telecommunication Services in Tripura

\*415. SHRI AJOY BISWAS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the schemes to be taken up during the Seventh Five Year Plan for development of telecommunication services in Tripura; and

(b) the details of the schemes ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). For the telecommunications services for the country, an outlay of Rs. 4010 crores has been approved by the Planning Commission. Based on this allocation, guidelines have been given to the state units for finalising their plans. The details of the schemes for Tripura will be known after plans for N.E. Region are finalised.

SHRI AJOY BISWAS : Agartala is the capital of Tripura. But Agartala is not connected with the STD. Not only the State capitals of different States but the district headquarters also are connected with the STD. I do not find any reason why, even after 38 years of independence, the Government is not able to connect the capital of Tripura with STD. It is a clear example how the Central Government is neglecting Tripura and other parts of the North-Eastern region.

My clear question to the Minister is this : When the Central Government will finalise the communication plans and whether the STD facility will be included in the

Plans for Agartala and whether the Central Government will consider this at the time of finalisation of the plan ?

**SHRI RAM NIWAS MIRDHA :** We are very much conscious of the need to develop tele-communication in the North-Eastern region and, much more so, in Tripura. It is true that Agartala is at present not connected by the national subscribers dialling. But we are making all efforts to link it as early as possible. We are providing satellite circuit, first to connect Agartala with Delhi. Then there is the demand to connect Agartala to Calcutta. That we are also exploring, to give satellite connection to Calcutta because the normal channels do not work and satellite communications take a little time to develop.

Therefore, our effort is that at least these two connections are given as early as possible. Then we have other schemes for developing connections between Agartala and to district headquarters.

We have another scheme of the integrated digital network for the whole of Agartala and I can assure the hon. Member through you that all that needs to be done to establish Agartala's contacts with Delhi and Calcutta and other places, as well as development of tele-communication to Tripura as a whole, are getting our attention.

**SHRI AJOY BISWAS :** In Minister's reply, it is stated "Guidelines have been given to the State units for finalising their plans." What guidelines have been given to the State units ?

**SHRI RAM NIWAS MIRDHA :** These guidelines are general in the sense that when the Seventh Plan was of a bigger size, from Rs. 11,000 crores to Rs. 13,000 crores we had different guidelines and now we have revised them to be more realistic in the light of the reduced allocation for our sector. For example, one guideline is that all district headquarters should be automated and linked with the Capital as early as possible. There are similar other broad guidelines. Another guideline is that, wherever UHS link is necessary, it should be installed and reliable transmission system should be made as early as possible. These are some of the guidelines we have given to

them in the light of which they will recast their plan and then we will proceed further.

**Working of the Institute of Cost and Works Accountants of India**

\*416. **SHRIMATI GEETA MUKHERJEE :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware of a bank reconciliation gap of over Rs. 32 lakhs detected in the internal audit report of the Institute of Cost and Works Accountants of India for quarter ended December, 1984;

(b) whether it is a fact that a sum of about Rs. 12 lakhs was claimed to have been deposited with the banks by the same Institute, but the same is not tallying with records lying with the banks;

(c) if so, what steps Government contemplate in the matter with a view to project the interests of 1.5 lakh students and 6000 members of the Institute; and

(d) whether Government propose to take action under section 35 of Cost and Works Accountants Act, 1959 by dissolving the council of the Institute ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :** (a) to (d). A Statement is given below.

**Statement**

(a) and (b). The Institute of Cost and Works Accountants of India have informed that the Internal Auditors have not reported a gap of over Rs. 32 lakhs in their report for the quarter ended December 1984. However, they have mentioned in their report that the following amounts deposited by the Institute and accounted for in the cash book were not linked with the bank statement and vice-versa.

**(Rs. in lakhs)**

Deposited as per cash book but not linked with bank statement :	12.59
Credited in bank statement but not linked with cash book :	20.17